

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of Officer (In Full):


श्रीमती उर्मिला गुप्ता

Date of Birth :

1.07.71

Present post held :

प्रथम व्यवहार न्यायाधीश वर्ग - 2 राजनांदगाव

Immovable Property			How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	
Housing and other Buildings		Land	
1	2	3	4
मधीडे	मधीडे	मधीडे	मधीडे
Movable Property (Valued Above 25,000/- of Rs.)			
Name of Articles			
कुच मधी			
Jewellery (Worth Rs.)			
दो लाख रुपये			
Jewellery (Lump Sum)			
<p align="right">  (श्रीमती उर्मिला गुप्ता) प्रथम व्यवहार न्यायाधीश वर्ग राजनांदगाव (उ.ग.) </p>			

Shares/Debtentures		Nos. of Shares 2
Name of Issuing Company 1 कुछ नवी		कुछ नवी
Life Insurance Policy & Others		
Name of Issuing Company 1 भारतीय जीवन बीमा निगम की दो पॉलिसी		Amount 2 एक पॉलिसी की वॉरिंठ किंदा 125,000/- दूसरी पॉलिसी की वॉरिंठ किंदा 20,000/-
Bank Deposites/Securities & Investments		
	Name of Bank 2 भारतीय स्टेट बँक, बिलासपुर	City 2 बिलासपुर
1) Fixed Deposites		Amount 3 2,50,000/-
2) Savings Bank ACS		93,000/-
3) FPF		388416=00 R
4) GPF / CPF		
5) NSS		
6) Others		

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
Note :- The expected devaluation of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

9.1.13

Signature & Date

(श्रीमती उर्मिला
प्रथम व्यवहार न्यायाधीश वर्ग-
राजनिसगांव (छ.ग.)